

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/STAMP No. 214/2002

Tarlok Chand Sharma versus Govt of India

Date of Order

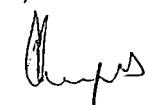
Orders

12/7/2002

Mr. C.B. Sharma, present, on behalf of the Applicant.

The counsel to the applicant seeks time to argue, may be listed on 18/7/2002 to Admissions.


J. K. KAUSHIK
JUDICIAL MEMBER


A. P. NAGRATH
ADMINISTRATIVE MEMBER

18-7-2002

None present for the applicant.
In the interest of justice, the case is adjourned for 22-7-2002.


M. L. CHAUHAN
MEMBER (JUDICIAL)


(H. O. GUPTA)
ADMINISTRATIVE MEMBER

22-7-02

None present for the applicant.

In the interest of justice, the case is adjourned for 5-8-02.


M. L. CHAUHAN
MEMBER (JUDICIAL)


(H. O. GUPTA)
ADMINISTRATIVE MEMBER

M.A. 308/02 is set aside on 25/7/02 for withdrawal of O.A.


C.A.T. Bench, Jaipur

Date of Order	Orders
<u>25-7-2002</u>	<u>MTA 308/2002 (OA 314/2002)</u> None present for the applicant. Order dictated separately.  (M.L. Chauhan) M(J)  (H.O. Gupta) MLA